

taken against them. So long as atrocities will continue to be committed against women, the nation can never progress.

[English]

MR. SPEAKER: Now I think a very serious matter has been raised. I am not referring to one individual matter, but I am referring to the plight of women and children in the country. Last time also, it was suggested that we should take it up for discussion in the House. In the last two Sessions, we had discussed certain important issues such as the condition of the Scheduled Caste and Scheduled Tribe people in the country, law and order situation, etc. I hope this time we would be in a position to discuss the condition of women and children. But we are not going to consider individual issues as such because we have limited power to deal with individual issues. But broadly speaking, the condition of women will be discussed and we will take it up.

[Translation]

SHRI CHANDRA JEET YADAV (Azamgarh): Mr. Speaker, Sir, I would like to express my thanks to you for taking this issue seriously and giving assurance to the House. Sir, such incidents are occurring in large numbers in the country. This incident, in particular, is an example. I would like to express my gratitude to you for giving your remarks on it and I think the hon. Prime Minister will take it seriously and think over it. (Interruptions)

SHRIMATI SAROJ DUBEY: Mr. Speaker, Sir, there is one thing more.

MR. SPEAKER: You have spoken a lot on it. Now you shall not raise this issue. (Interruptions)

SHRI RAJENDRA AGNIHOTRI (Jhansi): Mr. Speaker, Sir, I would like to speak on it. I want to say something.

MR. SPEAKER: You need not say anything. (Interruptions)

SHRI RAJENDRA AGNIHOTRI: The information given to the House is wrong. (Interruptions)

MR. SPEAKER: Hon. Member, please, not in this way.

SHRI RAJENDRA AGNIHOTRI: I am ready to have debate on it. But wrong information should not be given to the House by the hon. Member... (Interruptions)*

MR. SPEAKER: Please sit down. Your utterances will serve no purpose. Had you been a leader, you would have dealt it in a different way. (Interruptions)*

[English]

MR. SPEAKER: No, Please. I am not allowing you.

SHRI A. INDRAKARAN REDDY (Adilabad): Respected Speaker Sir, The Sirsild Company Limited in Adilabad is producing cellulose acetate rayon yarn and fabric which is in great demand in textiles. There are 5,000 workers employed in this factory. Unfortunately, the factory is under lock-out for more than five years, mainly due to shortage of alcohol which is a basic raw material and also because of power shortage.

Revival of the industry was made and the unit was examined by the BIFR. Ultimately, a four-man expert committee appointed by the State Government came to the finding that the unit is financially viable.

and technically feasible. It has been decided to run the factory by the workers, cooperative society, since the present management is not willing to run it. The State is also prepared to transfer its share to co-operative society and also the Nizam Trust. The SBI also agreed to consider releasing working capital loan. But the IDBI, the operating agency has yet to approve the project report and to arrange for the term loan component. The NCDC has backed out for giving capital loan.

At present, the project is suffering because adequate funds and financial assistance are not forthcoming from the financial institutions. I request the hon. Finance Minister and the hon. Industry Minister through you to intervene in the matter and convene a joint meeting of all the concerned authorities, viz, IDBI, SBI, NCDC, NTC and the representative of the State Government to sort out the matter before Parliamentary elections. The State Government issued a G.O. on 12th June, 1991 to reopen the Sirsilk Company against election norms. I urge upon the Government to take immediate steps to reopen the Sirsilk Factory since 5000 workers and their families are on the street and are facing near starvation. Thank you. ...*(Interruptions)*

SHRI SUDHIR SAWANT (Rajapur): Sir, it is a vital issue.

MR. SPEAKER: We are going to discuss the Railways here, you can raise it at that time.

SHRI SUDHIR SAWANT: Sir, yesterday the matter on Railways was raised by Shri Ram Nalk and you allowed him.

MR. SPEAKER: No. That was on accident.

SHRI SUDHIR SAWANT: How can it be an accident?

MR. SPEAKER: Please do not argue like that. Please take your seat. If you do not understand the procedure, you will be guided by the Chair. Please sit down.

SHRI SUDHIR SAWANT: You are allowing others and only I am not being allowed.

MR. SPEAKER: You please sit down. You do not understand anything and you are raising it. We are going to discuss the Railway Budget. Will the Parliamentary Affairs Minister explain to him?

SHRI SUDHIR SAWANT: When others are allow why not I am?

MR. SPEAKER: All right, I will allow you. If you do not understand, your ignorance be imposed on the House.

SHRI BHOGENDRA JHA (Madhubani): Sir,...

MR. SPEAKER: I will allow you later on. You please sit down. I can do it one after the other. Now, Shri Pathak.

....*(Interruptions)*....

[*Translation*]

SHRI HARRIN PATHAK (Ahmedabad): There are seven textile mills operating in Gujarat under National Textile Corporation. Among them there are two to three mills which have not paid salaries to about three thousand workers for last two months. When they went to ask for payment of their salaries they were beaten up. They were asked to take cloth in lieu of their salaries. I do not understand what policy the Government has. How food can be prepared with cloth? *(Interruptions)*

[*English*]

MR. SPEAKER: You need not make